

CC No. 316/2019 (OLD CC NOS. 75/2016 & 01/14)

RC No. 219 2012 E 0009

Branch: CBI/EOU-IV/N.Delhi

CBI Vs. Manoj Kumar Jayaswal
(M/s AMR Iron & Steel Pvt. Ltd.)

U/s. 120-B, 120-B/ 409/420 IPC, Sec. 9/13(1) (c)/13 (1) (d) P.C. Act 1988

25.07.2020

Regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide office orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No.159/RG/DHC/2020 dated 25.03.2020, No.R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305 /RG/DHC/2020 dated 21.05.2020, No.1347/DHC/2020 dated 29.05.2020, No.17/DHC/2020 dated 13.06.2020, No.22/DHC/2020 dated 29.06.2020 and No. 24/DHC/2020 dated 13.07.2020.

Further, now in terms of Office Order No. Power/Gaz./RADC/2020/E-6836-6919 Dated 14.07.2020 and also in continuation to orders No.819-903/DJ/RADC/2020 dated 16.05.2020, No. E1792-1876/DJ/RADC/2020 dated 22.05.2020, No. E-2574-2639/DJ/RADC/2020 dated 29.05.2020, No. E-3943-4029/DJ/RADC/2020 dated 13.06.2020, No. E-4121-4205/DJ/RADC/2020 dated 15.06.2020 and No. Power/Gaz./RADC/2020/E-5577-5661 Dated 29.06.2020, of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, cases which are not being taken up today i.e. 25.07.2020 and 27.07.2020, 28.07.2020, 29.07.2020 (en block dates fixed in the present matter vide order dated 26.06.2020), and also on 30.07.2020 and 31.07.2020 (dates already fixed in the present matter vide order dated 06.03.2020 of this Court) by way of virtual hearing stands adjourned en-block to 28.08.2020, 29.08.2020, 31.08.2020, 01.09.2020, 02.09.2020 and 03.09.2020 respectively. Accordingly, the present matter stands adjourned to 28.08.2020, 29.08.2020, 31.08.2020, 01.09.2020, 02.09.2020 and 03.09.2020 for PE.

Moreover, as vide order dated 06.03.2020 the present matter was also already fixed for PE on 04.09.2020 so the present matter be also additionally put up on 04.09.2020 for PE (i.e. date already fixed).


RAJESH KUMAR SARASHAR
Special Judge (P.C. Act) CBI
Room No. 605, 6th floor,
Rouse Avenue Court Complex
New Delhi

A scanned signed copy of this order is being sent to Sh. Mukesh JJA, Computer Branch, RADC via WhatsApp for uploading it on the official website of Delhi District Courts.

A copy of order is being retained, to be placed in the judicial file as and when normal functioning of the courts is resumed.

The present order has been dictated on phone to Steno Pawan Singhania.


(Bharat Parashar)
Special Judge (PC Act)
CBI Court No. 608
Rouse Avenue Court
New Delhi
25.07.2020